

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

Upon selection to the post of Junior Judicial Assistant, Group-C (Non-Gaz.), in Pay Band Rs. 5200-20200/- with Grade Pay Rs. 2800/- (pre-revised) as per 7th CPC Level-5 plus other admissible allowances under the rules, following officials are hereby provisionally taken on the Strength/Pay Rolls of this Establishment of Delhi District Courts as Junior Judicial Assistant with effect from the dates they joined/assumed the duties/charge of the post, purely subject to their Verification of Character & Antecedent.

SI. No.	Roll No.	Name	Father's/ Husband's Name	Date of Joining	F/N or A/N
ī.	250792	LAKSHAY UPPAL	VIRENDER KUMAR UPPAL	08.07.2025	F/N
2.	251125	POOJA	NIHAL SINGH	05.08.2025	F/N
3.	251406	RUBY	W/o SHAKTI SHARMA (D/o PREM RAJ)	30.08.2025	F/N
4.	251875	YASII MANN	VIRENDER MANN	08.07.2025	F/N
5.	250494	GANESH CHAND	PARSHURAM	05.07.2025	F/N
6.	250892	MEGIINA KATARIA	BEER SINGH	02.08.2025	F/N
7.	250065	ABHISHEK SINGH RAJAWAT	MADAN MOHAN RAJAWAT	12.09.2025	F/N
8.	250286	ASHISH	MAMAN RAM	04.09.2025	F/N
9.	251078	PALAK INSA	JOGINDER SINGH	23.07.2025	F/N
10.	250823	MAHIMA RATHI	MAHENDER SINGH	25.07.2025	_F/N
11.	251099	PARVEEN KUMAR	RAVINDER	30.07.2025	F/N_
12.	251673	SUMIT KUMAR	SATENDRA KUMAR MISHRA	20.08.2025	F/N
13.	251282	RAKESH KUMAR	BACHCHU SINGH MEENA	23.08.2025	F/N
14.	250021	AAYUSH	NARESH KUMAR	28.08.2025	F/N
15.	251062	NITIN KUMAR	RAJESH KUMAR	28.08.2025	F/N
16.	250904	MOHD YUNUS	KHALIL AHMED	29.08.2025	F/N
17.	251358	ROHAN CHAUDHARY	OMVIR SINGH	04.09.2026	F/N
18.	250262	ANURAG TIRKEY	DOMINIC TIRKEY	08.09.2025	F/N
19.	250168	AMIT KUMAR PRASAD	KUSHESWAR PRASAD	15.09.2025	F/N
20.	251597	SHUBHAM CHAUDHARY	HARI KRISHAN CHAUDHARY	11.09.2025	A/N
21.	251620	SIDDHARTH SHUKLA	KAMTA PRASAD SHUKLA	08.07.2025	F/N
22.	251303	RAVI SHANKAR	DIG VIJAY TIWARI	03.09.2025	F/N
23.	251644	SOURABII	RAKESII KUMAR	06.09.2025	F/N
24.	251090	ΡΑΝΚΑΙ ΥΛΏΑΥ	NAND KUMAR	08.09.2025	F/N
25.	250862	MANOJ MEENA	DAYACHAND MEENA	04.09.2027	F/N

Since the officials mentioned from Sl. No. 01 to 19 have either tendered Technical Resignation or have been granted the benefit of Rule 26(2) of CCS (Pension) Rules, 1972 by their respective previous departments, the benefits of past service rendered by them in their respective departments is granted as per rules. However, it does not affect their position in the merit list drawn.

As per rule 21(1) of the Delhi District Courts Establishment (Appointment & Condition of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

Note:-

Officials concerned are directed to submit the ECS Mandate form & Annexure-II along with necessary documents to the Accounts Branch of the District Concerned for preparation of salary.

MM 19-2025

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge (HQs), Delhi

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No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/49263 - 338

Dated:

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Copy forwarded for information and necessary action to:

- 1. Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North. District, Delhi/New Delhi.
- 2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue Courts, New Delhi
- 3. The Head of Office/DDO, Accounts Branches, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
- 4. Pay & Accounts Office (through concerned Accounts Branches), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
- 5. Branch In-Charge, LAYERS, THC, Delhi to upload this order on LAYERS.
- 6. Branch In-Charge, Website Committee. 111C, Delhi to upload this order on the web-site.
- 7. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from LAYERS or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/ Misc./Admn.II(HQs)/2025 dated 20/01/2025.
- 8. Official concerned with the instruction to access this order from the LAYERS or Web-Site of this office.

Principal District & Sessions Judge (HQs), Delhi

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